

THE HIGH COURT OF KERALA

KERALA JUDICIAL SERVICE EXAMINATION-2009

**APPLICATION FORM FOR SELECTION OF MUNSIFF-MAGISTRATE
IN THE KERALA JUDICIAL SERVICE**

.....
FOR OFFICE USE ONLY

Application No. :

JOINT REGISTRAR

(Office Seal)

.....
(To be filled in by the candidate)

Demand Draft No. :

Dated :

Name of Bank :

Amount of fee :

Affix your
recent passport size
photograph
here

(Signature, name, designation and
office seal of the identifying Officer)

1.	Name of the candidate <i>(in block letters)</i> .	
2.	Expansion of initials, if any, in the order in which they are given.	
3.	Address to which communications are to be sent, with telephone number.	
4.	Permanent address	

5.	(a) Date of birth as given in the School record <i>(Produce copy of the relevant page of the record attested by a Gazetted Officer).</i>	In figures: In words:																														
	(b) Age as on 01-01-2009 years months days																														
6.	Do you claim relaxation of the upper age limit? If the answer is 'Yes' state the grounds for relaxation and attach copies of supporting documents attested by a Gazetted Officer.																															
7.	Qualifications, with class, division, grade or distinction, if any, secured (<i>commencing from graduation</i>) (<i>Attach copies of the degrees / certificates attested by a Gazetted Officer</i>).																															
	<table border="1" style="width:100%; border-collapse: collapse;"> <thead> <tr> <th style="width:20%;">Degree</th> <th style="width:20%;">Year of Passing</th> <th style="width:20%;">Main subjects</th> <th style="width:20%;">Class / Division with percentage of marks</th> <th style="width:20%;">Name of University</th> </tr> </thead> <tbody> <tr><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td></tr> </tbody> </table>	Degree	Year of Passing	Main subjects	Class / Division with percentage of marks	Name of University																										
Degree	Year of Passing	Main subjects	Class / Division with percentage of marks	Name of University																												
8.	State how you are eligible to apply for the post of Munsiff-Magistrate.																															
9.	State the method of recruitment opted by you <i>(Direct recruitment / Recruitment by transfer)</i>																															
10.	(a) Sex																															
	(b) Marital status																															
	(c) If married, name and address of spouse and his / her occupation.																															
11.	(a) Are you claiming the benefit of reservation for appointments in favour of Scheduled Castes / Scheduled Tribes or the non-creamy layer of Other Backward Classes.																															
	(b) If so, specify the name of the Caste, Tribe or Class and attach copies of the prescribed certificate attested by a Gazetted Officer (<i>See para 6(a) of the Notification</i>)																															

12.	(a) Do you suffer from any physical disability or handicap? If so, give particulars.	
	(b) Are you claiming the benefit of reservation for physically handicapped person with locomotor disability (See para 6(b) of the Notification). If so, attach copy of the certificate from a competent Medical Board stating the nature and percentage of disability satisfying the requirement of para 6(b)(i) of the Notification attested by a Gazetted Officer.	
13.	(a) Place of birth	
	(i) Village	
	(ii) Taluk	
	(iii) District	
	(iv) State	
	(b) If you do not belong to the State of Kerala, specify.	
	(i) Whether you are a resident of Kerala?	
	(ii) How long have you been residing in Kerala?	
	(iii) The purpose for which you are residing in Kerala.	
	(iv) District and Taluk in which you are now residing.	
14.	(a) What is your mother tongue?	
	(b) What are the languages which you can fluently read, write and speak.	
15.	Name and address of your parents and their occupation.	
16.	(a) Are you a citizen of India	
	(b) By birth or domicile	

17.	(a) Have you got enrolled as an advocate	
	(b) Place of enrollment	
	(c) Date of enrollment	
	(d) Are you practising as an Advocate on the date of application	
	(e) From which date are you practising as an Advocate	
	(f) Total period of practice	
18.	Particulars of research work undertaken or teaching experience, articles or books written or published, if any.	
19.	Have you got any opportunity to render legal aid? If so, give brief particulars.	
20.	Have you specialized in any particular branch of law? If so, give brief particulars.	
21.	State whether you know Computer Application. If yes, furnish details.	
22.	Have you been employed on a regular or temporary basis under Central or State Government or any Quasi-Government Institution or any Government owned company or Corporation or local self-Government Institution? (If the answer is 'Yes' give particulars of such employment in the form prescribed).	
23.	(a) Have you been debarred from recruitment in Public Services?	
	(b) Have you been dismissed from service of Central or any State Government or from any Quasi-Government Institution or by Government owned Company or Corporation or any local self-Government Institution?	
	(c) Was any penalty other than what is mentioned above imposed on you during your service.	

	(d) Have you been prosecuted or convicted for any criminal offence? Or is any criminal case pending against you? If answer to any one of the above is 'Yes' give particulars including the number of the case and name of the court.	
	(e) Were you subjected to any proceedings for professional misconduct by the Bar Council and if so, the outcome of the same?	
	(f) Is any disciplinary proceeding initiated or contemplated against you? If so, give particulars.	
	(g) Were you a candidate for the selection of Munsiff-Magistrate earlier? If 'Yes' give particulars.	
24.	What are your extra curricular activities?	
25.	Any other relevant information you desire to furnish.	
26.	Name and address of three respectable persons who can testify about your character, conduct and reputation.	
27.	Particulars of documents enclosed with the application:	
	(a) To prove qualification	
	(b) To prove date of birth	
	(c) To prove community, in the case of Scheduled Caste / Scheduled Tribe and non-creamy layer of Other Backward Classes.	
	(d) To prove practice at the Bar	
	(e) To prove eligible service	
	(f) Other documents, if any (<i>specify</i>)	

DECLARATION

I hereby declare that the details furnished above are correct and complete to the best of my knowledge and belief, that I possess sound health and active habits, that I am free from any bodily defect or infirmity which would render me unfit to work as a Munsiff-Magistrate in the Kerala Judicial Service, that I am not aware of any other circumstance which may impair my fitness for employment under the Government, that my character and antecedents are such that they will not disqualify me from Government service, that I do not have more than one wife living / that I am not married to a person who has a wife living (*score out what is inapplicable*), that I have read and understood the terms and conditions stipulated in the Notification in response to which the application has been submitted, that I shall abide by the relevant rules and other conditions of recruitment laid down from time to time and that the copies of documents sent along with the application are true copies of the originals kept in my custody.

Place :

Date :

Signature of the candidate

FORM – A*

CERTIFICATE SHOWING EXPERIENCE AT THE BAR, CHARACTER AND CONDUCT

Certified that Shri / Smt.
has been actually practising as an Advocate in this Court since and that
his / her character and conduct are / were

Station :

Date :

Signature, Name and Designation of the
Presiding Officer.

(Office seal)

* For the use of practising advocates who seek appointment by direct recruitment.

FORM – B*

CERTIFICATE OF CHARACTER AND CONDUCT

Certified that Shri / Smt is personally known to me for the last years and that his / her character and conduct are

Station :

Date :

Signature, Name and Designation of the
Gazetted Officer.

(Office seal)

* For the use of non practising candidates who seek appointment by direct recruitment.

FORM – C*

SERVICE CERTIFICATE

1.	Name of the Candidate				
2.	Qualifications				
3.	Departmental tests passed				
4.	Post now held showing the scale of pay as on the date of application				
5.	Name of feeder category to which the candidate belongs and total period of service in the feeder category				
6.	Particulars of service in the feeder categories <i>(if the candidate has worked in more than one feeder category)</i>				
	Name of posts	Scale of pay (Rs.)			
		Nature of appointment (whether provisional or temporary)			
			Duration		Remarks
			From	To	
7.	Total service				
8.	Is there any adverse remarks recorded in your confidential record and communicated to you?				

9.	Details of disciplinary proceedings/ Vigilance enquiry and penalty imposed, if any.	
10.	Were you a candidate for the selection of Munsiff-Magistrate or Munsiff or Judicial Magistrate of II Class earlier ? If 'yes', give particulars.	

Station:

Date :

Signature of the Candidate

DECLARATION

I hereby certify that the particulars of the candidate stated as above have been verified and found correct. The applicant is permitted to apply for the post of Munsiff-Magistrate in the recruitment by transfer quota. His / her character and conduct are

Station:

Date :

Signature, Name & Designation of the Head of the Department or Office.

(Seal)

* For the use of candidates who seek appointment by transfer.

FORM – D

THE HIGH COURT OF KERALA

KERALA JUDICIAL SERVICE EXAMINATION–2009

ADMISSION TICKET

(For Preliminary Examination)

(To be filled in by the Candidate)

Name and address of the Candidate
(In block letters)

Affix your recent
passport size
photograph here

(Signature, name, designation and
office seal of the identifying
Gazetted Officer)

(FOR OFFICE USE ONLY)

Register number

:

Centre of examination

:

Date and time of examination

:

.....

Place : Ernakulam

Date :

Secretary,
Judicial Service Examination Committee.

Name and signature of the Candidate :
(to be signed before the Invigilator)